



LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
{ACCOUNTS BRANCH}
OLD SECRETARIAT, DELHI - 110054

No. F. 7(B)/Acctts/LA/2025/

Dated:

To

The Chief Executive Officer,
Sant Parmanand Hospital,
Plot No. 1, 2 & 3 Park Area,
Yamuna Bazar,
Delhi 110006

Kind Attn : Dr. (Col.) Sanjay Kr. Singh

Sub: **Regarding Annual Health Check Up of Hon'ble Sitting MLAs and cashless treatment facility for the to the dependent family members of the Hon'ble MLAs, whose names are figured in DGEHS Card, for their OPD / IPD treatment.**

Sir,

With reference to your letter dated 04.01.2026, you are hereby requested to adhere to the following w.r.t. the subject captioned above:

- (1) The hospital may extend the Cashless treatment facility to the Hon'ble Sitting MLAs for in line with the scheme of Annual Health Check Up of Govt. employees of GNCT of Delhi, as circulated by Directorate General of Health Services, GNCT of Delhi, vide their OM No. F. 1(12)/H&FW/DGHS/4436-4686 dated 05.11.2019, at the rates prescribed in the said OM.
- (2) Keeping in view the report of Annual Health Check Up, the hospital may extend cashless treatment facility for further medical treatment of Hon'ble Members in OPD / IPD, as the case may be, as per medical requirement, if need so arises.
- (3) The hospital may also extend cashless treatment facilities to the dependent family members of the Hon'ble MLAs, whose names are figured in DGEHS Card, for their OPD / IPD treatment as per their entitlement and DGEHS norms.

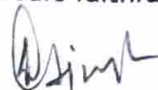
DD (H.T.)
30/1/26

AD (I.T.)
30/01/2026

- (4) The hospital may send the bill for Cashless treatment to Delhi Vidhan Sabha for payment (in duplicate) duly substantiated with relevant medical documents / records.

It is expected from your side that your hospital shall extend best service to Hon'ble MLAs.

Yours faithfully,



(RANJEET SINGH)
SECRETARY (LAS)

No. F. 7(B)/Acctts/LA/2025/ 17000

Dated: 29/01/2026

Copy for information and necessary action to:

1. Secretary (GAD), GNCTD, Delhi Secretariat, New Delhi (enclosing copy of approved office note) with the request for extending similar facility for Annual Health Check Up for Hon'ble CM, Ministers, Leader of Opposition and Chief Whip as well.
2. Director General, Directorate General of Health Services, GNCT of Delhi, F-17, Karkardooma, Delhi, for their kind information and necessary action.
3. Secretary to Hon'ble Speaker, Delhi Vidhan Sabha
- ✓ 4. Dy. Secretary (IT), LAS, with the request to upload on official website.
5. Notice Board for information.



(RANJEET SINGH)
SECRETARY (LAS)